

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 19<sup>th</sup> FEBRUARY, 2024, 10:30 A.M.**

**CP/18/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Jamini Kalita Vs M/s. Sadhana healthcare & Hospitality Pvt. Ltd. 2. The Registrar of Companies, NER, 3. Arup Kumar Nath, 4. Sandhyamika Devi
Under Section	U/s 252(3) of Companies Act, 2013

For Petitioner (s) : Mr. G. Khandelia, Adv.

For Respondent (s) : Mr. D. N. Chowdhury, ROC  
Ms. P. Agarwala, Adv. for R-3 & R-4

**ORDER**

Ld. Counsel Mr. G. Khandelia appears on behalf of the Petitioner.

ROC is present in person. ROC report has been filed.

R-3 and R-4 are represented by Ld. Counsel Ms. P. Agarwala who submits that they have no objection in restoration of the Company.

List the matter for further consideration on **27.03.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**H.V. Subba Rao**  
Member (Judicial)